

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:707
ANSWERED ON:10.12.2013
PROSTITUTION CASES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that a number of girls are forced into prostitution by some groups in the country;
- (b) if so, the details thereof;
- (c) the number of persons arrested and girls released from their custody along with the action taken against the guilty persons during each of the last three years and the current year, State/UT-wise; and
- (d) the steps being taken by the Government to stop such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): There have been media reports on some incidents of forced prostitution of girls by some groups.

(c) to (e): As per data provided by the National Crime Records Bureau (NCRB), State/UT wise cases registered, cases chargesheeted, cases convicted, cases in which trial completed, cases conviction rate, persons arrested, persons chargesheeted and persons convicted under crime heads 'procurement of minor girls', 'buying of girls for prostitution', 'selling of girls for prostitution', 'importation of girls' from foreign country during 2010-2012 respectively are given in Annexure. The information on girls related and action taken against the guilty to not maintained separately.

As per the Seventh Schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments / Union Territory Administrations. However, Government of India is deeply concerned with the welfare of women and through various schemes and advisories to the State Governments / Union Territory Administrations, augments the efforts of the States /UTs.

Ministry of Home Affairs has sent a detailed advisory dated 4th September, 2009 to all State Governments/UTs, wherein they have been, inter-alia, advised to adopt appropriate measures for swift and salutary punishment to the persons found guilty of crimes against women and children.

Ministry of Home Affairs, has adopted a multi-pronged approach to combat human trafficking including commercial sexual exploitation by setting up of Anti-Trafficking Nodal Cell in Ministry of Home Affairs; launching of Certificate course on Anti-Human Trafficking by Indira Gandhi National Open University (IGNOU) in partnership with the States; a comprehensive scheme for strengthening law enforcement response by establishing integrated Anti-Human Trafficking Units (AHTUs) and massive sensitization, awareness and capacity building through Training of Trainers.